## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/570/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: SUMANGALA STEEL PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Kumarpal R Chopra Sandeep Kumar Kvijaya kumar

**ORDER** 

Shri Kumarpal R Chopra, counsel for petitioner present. Shri K Vijayakumar, General Manager of the respondent company present and stated that they are verifying the accounts to negotiate with the petitioner for settling the issue. He sought time for making submissions. Time extended at request. Put up on 22.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)